

5

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

O.A./T.A./M.P. No.....

Ram Gopal Sharma

Versus

Shyamal Banerjee

| Date of Order | Orders |
|---------------|--|
| 11.4.2002 | <p><u>CP 71/2001</u></p> <p>Mr. P.P. Mathur, Counsel for the applicant. Mr. Bhanwar Bagri, Counsel for the respondents.</p> <p>This CP has been filed because of alleged non compliance of the order of this Tribunal dated 31.1.2001 in OA 304/98. Learned counsel for the respondents, Mr. Bhanwar Bagri, has stated before ^{us} that orders of this Tribunal have been complied with, this CP has become infructuous. CP is dismissed as having become infructuous. Notices issued are discharged.</p> |

JK
(J.K. KAUSHIK)

MEMBER (J)

ANP
(A.P. NAGRATH)

MEMBER (A)

*Received copy by
21/4/02
Con. Smt
for
Mr. P.P. Mathur
(Adv)
on 17/4/02*